NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 27.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.29/ 2017	18	Hearing	241/ 242	Mr. Abhijit Dutta Vs Digglite Marketing Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

N. le Dilip

Ond

M.G. Nanjappa

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Vive t. B. S.

90 = 5456472.

Adu: Lakshni Menon Petitioner (for CK Nandakumar Law Chambers) Ph: 9880073412

Jakshin 27/7/17

Counsel for petitioner is present. Counsel for respondent is present. M/s. Tatva Legal has filed vakalat for R-2. For filing objections, list it on 29.08.2017. Counsel for petitioner reported that the matter may likely to be settled through mediation and requested the Tribunal to refer the matter to any mediation centre. The counsel for respondent requested time to file objection and then to consider the prayer for referring the matter to any mediation centre.

List it on 29.08.2017.

MEMBER (J)

MEMBER (T)